

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA NO.966/2001

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NEW DELHI, THIS THE 25TH DAY OF APRIL, 2001.

HON'BLE MR.JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE MR.S.A.T.RIZVI, MEMBER (A)

Yashodhar Joshi
Shri Rudramani Joshi
R/o 91, Mohd. Pur Village
R.K. Puram, New Delhi.

.... Applicant

(Shri Gyaneshwar, proxy for
Shri W. Hussain, counsel for
the applicant)

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vs.

1. Union of India
through Secretary
Ministry of Human Resources Development
Department of Secondary Education and
Higher Education.
2. Central Hindi Directorate
through Director
West Block-7, R.K. Puram
New Delhi-110066.
3. Commission for Scientific & Technical
Terminology, through Chairman
West Block-7, R.K. Puram
New Delhi-110066. D
... Respondents

ORDER (ORAL)

JUSTICE ASHOK AGARWAL:

On application made on behalf of the applicant,
present OA is permitted to be withdrawn with liberty.

(KTR)

(S.A.T.RIZVI)
MEMBER(A)

(ASHOK AGARWAL)
Chairman

/sns/